

পঞ্জীভুক্ত নম্বৰ - ৭৬৮ / ৯৭

Registered No.-768/97



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 49 দিশপুৰ, মঙ্গলবাৰ, 4 মাৰ্চ, 2014, 13 ফাল্গুন, 1935 (শক)

No. 49 Dispur, Tuesday, 4th March, 2014, 13th Phalguna, 1935 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 4th March, 2014

No. LGL.23/2014/4.- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. II OF 2014

(Received the assent of the Governor on 1st March, 2014)

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT) ACT, 2014

AN ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 2014-2015.

Be it enacted by the Assam Legislative Assembly in the Sixty-fifth Year of the Republic of India as follows:-

- Short title** 1. This Act may be called the Assam Appropriation (Vote on Account) Act, 2014.
- Withdrawal of Rs.28467,19,78,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 2014-2015** 2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Twenty eight thousand four hundred sixty seven crore, nineteen lakh and seventy eight thousand rupees towards defraying the several charges which will come in course of payment during a part of the financial year, 2014-2015 in respect of the services specified in column (2) of the Schedule.
- Appropriation** 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said part of the year ending on the Thirty-first Day of March, 2015.

THE SCHEDULE (See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	State Legislature	Revenue	26,35,99,000	33,75,000	26,69,74,000
		Capital	25,75,00,000	-	25,75,00,000
2	Head of State	Revenue	-	3,08,05,000	3,08,05,000
	Council of Ministers	Revenue	7,28,36,000	-	7,28,36,000
3	Administration of Justice	Revenue	143,59,86,000	18,97,83,000	162,57,69,000
4	Elections	Revenue	43,59,44,000	-	43,59,44,000
5	Sales Tax and other Taxes	Revenue	60,09,50,000	-	60,09,50,000
6	Land Revenue & Land Ceiling	Revenue	110,13,25,000	27,000	110,13,52,000
7	Stamps & Registration	Revenue	12,19,22,000	-	12,19,22,000
8	Excise and Prohibition	Revenue	24,08,12,000	-	24,08,12,000

[1] Grant No./ Appropriation	[2] Services and purposes	[3]			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
9	Transport Services	Revenue	93,44,59,000	-	93,44,59,000
		Capital	28,61,00,000	-	28,61,00,000
10	Other Fiscal Services	Revenue	1,11,51,000	-	1,11,51,000
		Public Service Commission	Revenue	-	5,39,48,000
11	Secretariat & Attached Offices	Revenue	997,03,75,000	-	997,03,75,000
		Capital	502,35,00,000	-	502,35,00,000
12	District Administration	Revenue	77,60,39,000	-	77,60,39,000
13	Treasury & Accounts Admn.	Revenue	37,65,12,000	-	37,65,12,000
14	Police	Revenue	1317,02,95,000	1,09,10,000	1318,12,05,000
		Capital	59,54,96,000	-	59,54,96,000
15	Jails	Revenue	32,19,54,000	5,00,000	32,24,54,000
16	Stationery and Printing	Revenue	20,01,80,000	-	20,01,80,000
17	Administrative and Functional Buildings	Revenue	130,73,10,000	-	130,73,10,000
		Capital	143,92,07,000	-	143,92,07,000
18	Fire Services	Revenue	68,02,35,000	76,000	68,03,11,000
19	Vigilance Commission & Others	Revenue	95,05,53,000	-	95,05,53,000
20	Civil Defence & Home Guard	Revenue	98,49,33,000	-	98,49,33,000
21	Guest Houses, Govt. Hostels etc.	Revenue	8,30,52,000	-	8,30,52,000
22	Administrative Training	Revenue	5,87,47,000	-	5,87,47,000
23	Pension & Other Retirement Benefits	Revenue	1670,24,95,000	3,77,73,000	1674,02,68,000
24	Aid Materials & Equipments	Revenue	50,000	-	50,000
25	Miscellaneous General Services	Revenue	2,80,54,000	-	2,80,54,000
26	Education (Higher)	Revenue	912,75,24,000	-	912,75,24,000
		Capital	10,00,000	-	10,00,000
27	Art and Culture	Revenue	91,39,26,000	-	91,39,26,000
28	State Archives	Revenue	1,29,54,000	-	1,29,54,000
29	Medical & Public Health	Revenue	1488,19,49,000	-	1488,19,49,000
30	Water Supply and Sanitation	Revenue	204,02,38,000	-	204,02,38,000
		Capital	413,36,00,000	-	413,36,00,000
31	Urban Development (T & CP)	Revenue	31,35,96,000	-	31,35,96,000
32	Housing Schemes	Revenue	3,04,13,000	-	3,04,13,000
		Capital	87,60,000	-	87,60,000

[1] Grant No./ Appropriation	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
33	Residential Buildings	Revenue	4,05,54,000	-	4,05,54,000
		Capital	25,71,02,000	-	25,71,02,000
34	Urban Development (MAD)	Revenue	68,47,36,000	-	68,47,36,000
		Capital	2,77,50,000	-	2,77,50,000
35	Information and Publicity	Revenue	21,14,17,000	-	21,14,17,000
36	Labour & Employment	Revenue	101,50,07,000	-	101,50,07,000
37	Food Storage, Warehousing and Civil Supplies	Revenue	87,17,63,000	-	87,17,63,000
38	Welfare of SC/ ST & Other Backward Classes etc.	Revenue	400,98,84,000	-	400,98,84,000
		Capital	34,53,000	-	34,53,000
39	Social Security & Welfare & Nutrition	Revenue	587,44,19,000	-	587,44,19,000
		Capital	5,00,000	-	5,00,000
40	Sainik Welfare & other Relief Prog.	Revenue	17,00,74,000	-	17,00,74,000
41	Natural Calamities	Revenue	328,73,70,000	-	328,73,70,000
42	Social Services	Revenue	109,19,19,000	-	109,19,19,000
43	Co-operation	Revenue	95,35,78,000	-	95,35,78,000
		Capital	2,87,50,000	-	2,87,50,000
44	North Eastern Council Schemes	Revenue	21,83,78,000	-	21,83,78,000
		Capital	907,85,46,000	-	907,85,46,000
45	Census, Surveys and Statistics	Revenue	40,61,91,000	-	40,61,91,000
46	Weights and Measures	Revenue	7,94,74,000	-	7,94,74,000
47	Trade Adviser	Revenue	58,43,000	-	58,43,000
48	Agriculture	Revenue	623,61,85,000	-	623,61,85,000
49	Irrigation	Revenue	261,72,06,000	-	261,72,06,000
		Capital	362,71,19,000	-	362,71,19,000
50	Other Special Areas Programmes	Revenue	160,90,42,000	-	160,90,42,000
51	Soil and Water Conservation	Revenue	99,84,49,000	-	99,84,49,000
		Capital	5,70,50,000	-	5,70,50,000
52	Animal Husbandry	Revenue	157,49,56,000	25,00,000	157,74,56,000
		Capital	12,45,00,000	-	12,45,00,000
53	Dairy Development	Revenue	23,71,01,000	-	23,71,01,000
54	Fisheries	Revenue	56,31,07,000	-	56,31,07,000
55	Forestry and Wild Life	Revenue	348,44,46,000	-	348,44,46,000
56	Rural Development (Panchayat)	Revenue	373,96,66,000	10,03,000	374,06,69,000
57	Rural Development	Revenue	855,19,20,000	-	855,19,20,000

[1] Grant No./ Appro- priation	[2] Services and purposes	[3]			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
58	Industries	Revenue	44,37,45,000	-	44,37,45,000
		Capital	41,61,06,000	-	41,61,06,000
59	Sericulture & Weaving	Revenue	147,67,20,000	-	147,67,20,000
60	Cottage Industries	Revenue	46,73,26,000	-	46,73,26,000
		Capital	6,29,00,000	-	6,29,00,000
61	Mines & Minerals	Revenue	788,58,000	-	788,58,000
62	Power (Electricity)	Revenue	61,11,63,000	-	61,11,63,000
		Capital	339,25,18,000	-	339,25,18,000
63	Water Resources	Revenue	135,82,08,000	-	135,82,08,000
		Capital	1035,74,10,000	-	1035,74,10,000
64	Roads and Bridges	Revenue	606,83,06,000	-	606,83,06,000
		Capital	812,83,24,000	-	812,83,24,000
65	Tourism	Revenue	28,81,48,000	-	28,81,48,000
		Capital	13,63,74,000	-	13,63,74,000
66	Compensation and Assignment to Local Bodies and Panchayati Raj Institutions	Revenue	845,98,57,000	-	845,98,57,000
67	Horticulture	Revenue	12,15,27,000	-	12,15,27,000
	Public Debt and Servicing of Debt	Revenue	-	1327,18,30,000	1327,18,30,000
		Capital	-	558,33,76,000	558,33,76,000
68	Loans to Govt. Servants	Capital	20,00,000	-	20,00,000
69	Scientific Services and Research	Revenue	14,83,27,000	-	14,83,27,000
70	Hill Areas	Revenue	73,68,03,000	-	73,68,03,000
		Capital	1,82,15,000	-	1,82,15,000
71	Edn. (Elementary, Secondary etc.)	Revenue	5091,56,47,000	-	5091,56,47,000
72	Relief & Rehabilitation	Revenue	28,88,77,000	-	28,88,77,000
73	Urban Development (GDD)	Revenue	295,61,52,000	-	295,61,52,000
		Capital	30,92,75,000	-	30,92,75,000
74	Sports and Youth Welfare	Revenue	50,28,87,000	-	50,28,87,000
75	Information & Technology	Revenue	2,12,50,000	-	2,12,50,000
		Capital	32,97,01,000	-	32,97,01,000
76	Hill Areas (K. A. A. C.)	Revenue	385,13,92,000	-	385,13,92,000
		Capital	60,05,44,000	-	60,05,44,000

[1] Grant No./ Appro- priation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
77	Hill Areas (N. C. H. A. C.)	Revenue	195,42,84,000	-	195,42,84,000
		Capital	32,42,22,000	-	32,42,22,000
78	Department of W.P.T. & B.C. (B.T.C.)	Revenue	847,72,20,000	-	847,72,20,000
		Capital	54,88,00,000	-	54,88,00,000
	Total	Revenue	21590,97,50,000	1360,25,30,000	22951,22,80,000
		Capital	4957,63,22,000	558,33,76,000	5515,96,98,000
	Grand Total		26548,60,72,000	1918,59,06,000	28467,19,78,000

S. M. BUZAR BARUAH,
Secretary to the Govt. of Assam,
Legislative Department, Dispur.